

MINUTES OF EFC NO. 12/AM12 DATED 19.05.2011

Meeting No. 02/AM12 of EXIM Facilitation Committee (EFC) was held on 19.05.2011 under Chairmanship of Shri Amitabh Jain, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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|----|-------------------------|--------|
| 1. | Ms. Shubhra, Jt.DGFT | DGFT |
| 2. | Shri K.K. Sinha, IA | DIPP |
| 3. | Shri V.K. Tyagi, Dy. IA | Pharma |
| 4. | Representative from | MHA |

Import Cases (Total 148 Cases)

2. Following decisions were taken:

2.1 All the cases for import of Aluminium Scrap shall henceforth be referred only to M/o Environment & Forest and not to MSME.

2.2 The subject of import of GPS/ GPRS equipment used in vehicle tracking etc. was discussed. It was brought to the notice of the committee that DOT has sent their comments in some cases whereby they are asking importers to get a licence from WPC wing of DOT. MHA has also cleared case(s) subject to conditions (i) Only those reputed firm who will not use it other than the vehicle tracking application (ii) The record of sale in units with Serial number, vehicle number, number of output port used should be maintained, unused port must be sealed / disconnected to be used externally. Complete unit should be housed in a tamper proof box, (iii) the regular check of system should be maintained remotely and physically once in a month and (iv) any stolen vehicle with system be reported to Police indicating the device fitted with, on recovery of vehicle, the device must be checked etc. The Committee observed that these conditions too difficult to verify as there is no specific agency responsible to do it. Therefore, it is not practical to impose these conditions and issue licence. It was therefore, decided that a detailed reference be made to DOT asking the basis for imposing licensing (to be obtained from DOT) and to MHA inviting their attention to impracticality of the situation. It was further decided to examine ITC and current Foreign Trade Policy and proceed with Inter- Ministerial Committee as above.

3. After deliberations, following decisions were taken:

3.1 Following 28 applications for import were approved.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Decision
	6	Gujarat Co-op Milk Marketing Federation Ltd., Ahd 01/53/162/299/AM11/G-4/IC	04.06.2010	1000 Nos. FB Radiano, Bastao Te De Kubera	4.19	Approved subject to conditions imposed by D/o AHD&F.
	10	Progressive Dairy Farmers' Association (Regd), Ludhiana 01/53/162/607/AM11/P-18/IC	29.09.2010	Frozen Bovine Semen - 21,000 Units	78.54	Approved 10,000 doses of Jersey Semen and 1000 doses of Holstein Semen subject to conditions imposed by them.
	16	BAIF Development Research Foundation, Pune 01/53/8/401/AM11/B-28/IC	08.12.2010	40 Nos. Frozen Bovine Embryos	9.57	Approved subject to conditions imposed by AHD&F.
	18	Indo Canadian Swine Breeders, Ludhiana 01/53/162/1082/AM11/I-39/IC	20.12.2010	130 Doses Swine Semen	6.01	Approved subject to conditions imposed by AHD&F.
	31	Economic Explosives Limited, Nagpur 01/53/162/1301/AM11/E-47/IC	08.02.2011	HMX Suitable for Nonel Shock Tube- -2500 KGS	105.75	Approved subject to conditions imposed by PESO.
	30	Maithan Alloys Limited	18.1.2010	60,000 Mts Ferro	3000	Approved 30,000 Mts

	39	Wardian Alloys Limited, Kolkata 01/53/162/1403/AM10/M-66/IC	10.1.2010	00,000 MTS Ferro Manganese Slag	3000	Approved 00,000 MTS subject to conditions imposed by MOEF and M/o Steel.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Referred Ministry/ Department/ Remarks
	40	Technofour Electronics Pvt Ltd, Pune 01/53/8/532/AM11/T-48/IC	28.02.2011	Timer 30/50 mn Type 0841- 330 Nos	25	Approved subject to conditions imposed by M/o Defence.
	42	Standard Fireworks Pvt Ltd, Sivakashi 01/53/162/1387/AM11/S-104/IC	03.03.2011	Safty Fuse-----500 BAGS (13,500 KGS)	130	Approved subject to conditions imposed by PESO.
	44	Tata Memorial Centre, Navi Mumbai 01/53/162/10/AM12/T-1/IC	04.04.2011	Live Mice--20	3.95	Approved subject to conditions imposed by AHD&F.
	48	National Institute of Immunology, Delhi 01/53/8/564/AM11/N-36/IC	17.03.2011	Live Mice-----26	0.45	Approved subject to conditions imposed by AHD&F.
	55	El Dupont India P Ltd., Gurgaon 01/53/8/373/AM11/E-41/IC	31.3.2011	One Universal Receiver and one Gun Mount	4.35	Approved subject to conditions imposed by MHA.
	61	Lupin Ltd, Mumbai 01/53/8/581/AM11/L-15/IC	29.03.2011	Rats (Male&Female)-- -1950 Nos	180	Approved subject to conditions imposed by D/o AHD&F.
	65	Defence Land Systems India Pvt Ltd, Palwal 01/53/8/556/AM11/D-25/IC	14.03.2011	Hull, Plates components, power train assembly components----8 Nos	131.87	Approved subject to conditions imposed by M/o Defence.
	71	Sphaera Pharma P Ltd., Jaipur 01/53/8/541/AM11/S- 106/IC	4.3.2011	861 Nos. Laboratory Animals	43	Approved subject to conditions imposed by D/o AHD&F.
	75	Orchid Research Laboratories Limited, Chennai 01/53/8/11/AM12/O-1/IC	7.4.2011	Rats & Mice----1170 Nos	47	Approved subject to conditions imposed by AHD&F.
	81	Shaurya Infrastructure, Surat 01/53/8/6/AM12/S-2/IC	6.4.2011	AC with HCFC-22 (R- 22)Gas---980 Nos	34.61	Approved subject to conditions imposed by D/o MOEF
	112	Weatherford Oil Tools Middles East Ltd, Mumbai 01/53/8/43/AM12/W-1/IC	29.4.2011	Explosives-As per ANF 2B	37	Approved subject to conditions imposed by PESO.
	115	Genus Electrotech Ltd, Delhi 01/53/8/39/AM12/G-5/IC	26.4.2011	AC with R-22 Refrigerants---5000 Sets	468.48	Approved subject to conditions imposed by MOEF.
	118	National Security Guard, New Delhi 01/53/162/104/AM12/N-3/IC	29.4.2011	06 Nos Sniper Rifle with accessories & spares & amn. Qty 11400	128.76	Approved subject to conditions imposed by MHA.
	119	Veera Enterprises, New Delhi 01/53/8/29/AM12/V-2/IC	20.4.2011	O General AC with R- 22 GAS----6000 Nos	644	Approved subject to conditions imposed by MOEF.

	123	R. Aggarwal Pharmaceuticals, New Delhi 01/53/8/47/AM12/R-6/IC	3.5.2011	R-134 A Gas (30 LB/13.5 KGS per Cylinder---80000 Kgs	73.6	Approved subject to conditions imposed by MOEF.
	137	Shahbu Enterprises, Mumbai 01/53/162/136/AM12/S-17/IC	6.5.2011	AC with HCFC 22 (R- 22) GAS-----4500 Nos	253	Approved subject to conditions imposed by MOEF.
	139	Shahpur House, Jaipur 01/53/8/72/AM12/S-20/IC	13.5.2011	Air Conditioner (indoor & outdoor units)-----80 Nos	11	Approved since applicant is an actual user and the quantify applied is only 80 nos.
	141	Vijay Trading Company, Delhi 01/53/8/70/AM12/V-5/IC	12.5.2011	(1) HFC R134 A-100 MTS, (2) R 404 A --30 MTS, (3) R 407 C--30 MTS, (4) R 410 A - -30 MTS	174.8	Approved subject to conditions imposed by MOEF.
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Referred Ministry/ Department/ Remarks
	144	Servomax India Ltd., Cherapally 01/53/8/34/AM12/S-8/IC	25.4.2011	30058 Nos. Air conditioners with R-22 Gas	36.49	Approved subject to conditions imposed by MOEF.
	145	K.B. Tyagi, Mumbai 01/53/162/1461/AM11/K-32/IC	17.3.2011	43 Nos. Blank Fired Pistol as per ANF2B	5.36	Approved subject to conditions imposed by MHA.
	147	The Tata Power Co Ltd., Mumbai 01/53/8/404/AM11/T-29/IC	10.12.2010	500 Nos. Cartridges	1.48	Approved subject to conditions imposed by MHA.
	148	Ministry of External Affairs, New Delhi 01/53/162/Misc/AM11/M- 024/IC	3.9.2010	(1) Revolver 2" - Two Nos. (2) - 100 Roounds Geco .32 Set W Long		Approved subject to conditions imposed by MHA.

3.2 Following 111 applications for import were deferred.

Sl No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Decision
1	1	EIAV-Agricultural Ventures P Ltd., Bangalore 01/53/162/806/AM10/E-20/IC	21.08.2009	250 Nos. Heifer (NZ Holstein Friesian Feifers)	3.87 crores	AHD&F may be reminded
2	2	Dikai International, Kolkatta 01/53/162/898/AM11/D-17/IC	11.01.2010	Live Fresh Water Fish Pangas---200 MT	228	AHD&F may be reminded
3	3	Bhaskar Shrachi Alloys Ltd., Kolkata 01/53/162/523/AM10/B-38/	12.02.2010	10,000 MTs High Ferro Manganese Slag	900	MOEF and M/o Steel may be reminded
4	5	Sumon International, Kolkata 01/53/162/215/AM11/S-20/IC	18.05.2010	20,000 Ornamental Fishes	5.00	AHD&F may be reminded
5	7	Excell Engg. College, Tamilnadu 01/53/8/162/575/AM11/E- 24/IC	09.08.2010	01 No. Piper Cherokee 140 cruiser, 01 No. Cessna 150 Aircraft, 01 No. Jet Enginer and 10 Nos. Components	15.36	DGCA may be reminded

6	8	Punjab Livestock Development Board, Chandigarh 01/53/162/1029/AM11/P-26/IC	12.08.2010	5000 Nos. Holstein Friesian Sexed Semen (Frozen)	46.38	AHD&F may be reminded
7	9	Namdhari Farm Fresh P Ltd., Bangalore 01/53/8/264/AM11/N-18/IC	13.09.2010	MITES as detailed in the application	9.19	MOEF (WL) may be reminded
8	11	HCL Comnet Ltd., Noida 01/53/8/346/AM11/H-21/IC	11.10.2010	2 Sets Band Satelliet Modem and 1 set Satellite Model	4.56	MHA may be reminded
9	12	Fortune Associates, Hyd 01/53/162/884/AM11/F-5/IC	29.10.2010	20 Pairs Domestic Pigeon 40 Pairs Ostrich Chicks 5 Pairs Catalina Macaw 25 Pairs Budgies 5 Pairs Pony Horse	5.7	AHD&F and MOEF may be reminded.
10	13	India Sign Pvt. Ltd, Mumbai 01/53/8/352/AM11/I-27/IC	15.11.2010	SFC 6400-C UP Converter----02 Nos	17.35	MHA may be reminded
11	14	CRPF, New Delhi 01/53/162/947/AM11/C-40/IC	19.11.2010	1 PC of 38 mm single shot launcher Anti Riot Gun and 32 pcs Cartridges, 388 m C smoke projectile for launcher	US\$2577.8	MHA may be reminded.
12	15	Immunicetic Lifescience P Ltd., Delhi 01/53/8/397/AM11/I-30/IC	06.12.2010	12,000 Nos. SPF Eggs	14.5	AHD&F may be reminded
13	17	Sundaram Industries, Chennai 01/53/162/1061/AM11/S-74/IC	13.12.2010	1200 MTs Tyre Buffing Powder	88.9	MOEF may be reminded
Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Referred Ministry/ Department/ Remarks
14	19	HCL Comnet Ltd., Noida 01/53/8/419/AM11/H-25/IC	20.12.2010	Satellite Communication Equipment	25.4	MHA may be reminded
15	20	U Square Life Science P Ltd., Ahd 01/53/8/424/AM11/U-4/IC	23.12.2010	2 Nos. Horse	1.59	AHD&F may be reminded
16	21	Toshniwal Sensors P Ltd., Ajmer 01/53/162/1125/AM11/T-33/IC	29.12.2010	10 Nos. Night Vision Binocular Tracker and 02 Nos. NV Binocular	3.2	MHA may be reminded
17	22	M/s. Anode Information P Ltd., Noida 01/53/8/470/AM11/A-58/IC	11.1.2011	1500 Falcom Fox Device (Vehicle Tracking Device)	53.56	The matter may be taken up for Inter-Ministerial Committee as per para 2.2 of minutes.
18	23	Sangam Enterprise, Kolkata 01/53/8/458/AM11/S-86/IC	14.01.2011	200 MTs Live Fish (Others)	63	AHD&F may be reminded
19	24	Modern Transit Solutions P Ltd., Delhi 01/53/8/470/AM11/A-58/IC	11.1.2011	2270 Vehicle Tracking Device using GPRS / GPS technology	97.33	The matter may be taken up for Inter-Ministerial Committee as per para 2.2 of

						minutes.
20	25	Microbiological Laboratory Research & Service Indai P Ltd., Coimbatore 01/53/162/1200/AM11/M-44/IC	18.01.2011	236 Non Critical Diagnostics items	45.72	AHD&F may be reminded
21	26	Chamundi Hatcheries, Bangalore 01/53/8/468/AM11/C-47/IC	19.01.2011	2500 Nos. One Day Old Ostrich Chicks	57.5	AHD&F may be reminded
22	27	Indian Explosives Ltd., Kolkata 01/53/162/1259/AM11/I-48/IC	31.01.2011	150 MTs PETN Cord and Booster Grade / PETN Detonator Grade / PETN Wetted	521	PESO may be reminded
23	28	Dundlod International, Jaipur 01/53/162/1265/AM11/D-22/IC	01.02.2011	4 Doses Horse Semen	4.5	AHD&F may be reminded
24	29	Sukhdev Explosives Ltd., Surat 01/53/8/487/AM11/S-94/IC	02.02.2011	3 Ea - Fuzes, Detonating (0830 CUCBDB Interrupter assembly)	8.49	PESO may be reminded.
25	30	Super Choice India, New Delhi 01/53/8/491/AM11/S-97/IC	07.02.2011	5700 Kgs Assorted Cut & uncut sea shell and beads	9	MOEF(WL) may be reminded
26	32	Jai Research Foundation, Mumbai 01/53/8/498/AM11/J-19/IC	08.02.2011	Male & Female Beagles Dogs-- 200 Nos	96.75	AHD&F may be reminded
27	33	Hargobind Milk Tech Pvt Ltd, Punjab 01/53/8/505/AM11/H-27/IC	15.02.2011	Bovine Frozen Semen-1001 Straws	3.12	AHD&F may be reminded
28	36	Fuzzy Wuzzy, Bangalore 01/53/162/1357/AM11/F-10/IC	18.02.2011	Russian Tortoise -01	0.3	MOEF may be reminded
29	37	Surya Telecom Pvt Ltd, New Delhi 01/53/8/519/AM11/S-102/IC	22.02.2011	Holographic Weapon Sight For Rifle AK-47---- -----330 NOS	193.85	MHA may be reminded
30	38	HCL Commnet Ltd, Noida 01/53/8/528/AM11/H-29/IC	24.02.2011	Satellite communication Equipments-----31 Sets	12.1	MHA may be reminded
31	41	Intertek India Pvt Ltd, New Delhi 01/53/8/535/AM11/I-55/IC	01.03.2011	5 KJ IGNITOR - 560 PCS 1 KJ IGNITOR - 280 PCS	4.18	PESO may be reminded
32	43	Hindustan Institute of Aeronautics, Bhopal 01/53/8/540/AM11/H-30/IC	04.03.2011	One used Eurocopter-Bo-105 Helicopter with Engine--One	40.65	DGCA may be reminded
Sl No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Decision
33	45	Shobha Ano Prints Pvt Ltd, Hyderabad 01/53/162/1493/AM12/S-118/IC	28.03.2011	PVS-7 1400 FOM GEN III MX 10130 TUBE--07	7.4	MHA may be reminded
34	46	Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/560/AM11/S-112/IC	15.03.2011	Male & Female Beagles(4-6 Months Old)--18	8.23	AHD&F may be reminded

35	47	Geotrackers Mobile Resource Management Pvt Ltd, New Delhi 01/53/8/543/AM11/G-39/IC	7.03.2011	GPS/GPRS Trackers for Cellular Network---2000	120	The matter may be taken up for Inter-Ministerial Committee as per para 2.2 of minutes.
36	50	Sher-e-Kashmir, University of Agricultural Sciences and Technology of Kashmir, Srinagar 01/53/162/1495/AM11/S-117/IC	28.03.2011	Frozen Semen of Boer Goat---100 Straws	379	AHD&F may be reminded
37	51	CRPF, IGP, NEW DELHI 01/53/162/34/AM12/C-3/IC	6.4.2011	Multi Shell Launcher Model M32 AI----2 Sets	174	MHA may be reminded
38	52	KIM Hollis QC, London 01/53/8/12/AM12/K-1/IC	7.4.2011	Blue and Gold Macaw---01	Not Given	MOEF may be reminded
39	53	Intelli Planner Software Systems India Pvt Ltd, New Delhi 01/53/8/584/AM11/I-59/IC	31.03.2011	GPS/GDGPS GSM Receiver with Parts---1190 Pcs	54	The matter may be taken up for Inter-Ministerial Committee as per para 2.2 of minutes.
40	54	Abhinav Futuristics Ltd., Chandigarh 01/53/162/781/AM11/A-33/IC	2.12.2010	8500 Nos. Sports Weapon (Air Rifles)	843.2	MHA may be reminded
41	56	Hardev Singh Industrial Photographer, New Delhi 01/53/8/580/AM11/H-33/IC	25.03.2011	Helium Ballon with Photographic Accessories----01	2.99	DGCA & MHA may be reminded
42	57	LNG Security Services Pvt Ltd, New Delhi 01/53/8/547/AM11/L-14/IC	8.03.2011	RE12 G Min Recoiless Distrupter and accessories	31.72	MHA may be reminded
43	58	HCL Comnet Ltd, Noida 01/53/8/573/AM11/H-31/IC	24.03.2011	Satellite Communication Equipment--07 Sets	18.73	MHA may be reminded
44	59	Pan India Consultants Pvt Ltd, Gurgaon 01/53/8/582/AM11/P-44/IC	29.03.2011	ProMark 100 GPS----25 Nos Battery for PM100---25 Nos	28.4	The matter may be taken up for Inter-Ministerial Committee as per para 2.2 of minutes.
45	60	Bannari Amman Institute of Technology, Coimbatore 01/53/8/558/AM11/B-35/IC	14.03.2011	01 Aircraft 1968 Cessna, 01 Continental Six Cylinder Piston Engine and 01 Lycoming four cylinder piston engine	15.18	DGCA may be reminded
46	62	Ranbaxy Laboratory Ltd, Mohali 01/53/8/575/AM11/R-41/IC	24.03.2011	SD Males & Females (4-6 wks)---100 Nos SW Males & Females (4-6 wks) -----100 Nos	10	AHD&F may be reminded.
47	63	Valeth High-tech Composites Pvt Ltd, Chennai 01/53/8/572/AM11/V-42/IC	24.03.2011	Aircraft Kit--2 Set	46.37	DGCA may be reminded
48	64	VHCL Industries Ltd, Mumbai 01/53/8/559/AM11/V-41/IC	15.03.2011	Virgin Plastic Scrapes including LLDPE / LDPE/ HDPE/ ACYRLIC/ PP--23,388 MT	4841	MOEF may be reminded

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49	66	Tata Motors Limited, Mumbai 01/53/8/583/AM11/T-51/IC	31.03.2011	Parts of future infantry combat vehicle for manufacture of prototype of FICV	34.83	DG (Mechanized Force), DGMF, New Delhi may be reminded
50	67	Mahima Enterprises, Delhi 01/53/162/1516/AM11/M-50/IC	30.03.2011	Beaver Castoreum Glands (Castor Pods)---500 Kgs	2.42	AHD&F may be reminded
51	68	Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/579/AM11/S-116/IC	25.03.2011	Beagles (Male & Female) 12 months old--60 Nos	49.71	AHD&F may be reminded
52	69	Ranbaxy Laboratory Ltd, Mohali 01/53/8/574/AM11/R-42/IC	25.3.2011	100 Nos. Wistar Hannover Galas (Male / Female)	2.79	AHD&F may be reminded
53	70	Nucleus Microsystems P Ltd., Delhi 01/53/8/423/AM10/N-20/IC	05.10.2009	200 GPS/GPRS Vehicle Training System	6.11	The matter may be taken up for Inter-Ministerial Committee as per para 2.2 of minutes.
54	72	Sehaj Singh Virk, Delhi 01/53/8/55/AM12/S-14/IC	5.5.2011	Horse-01	2	AHD&F may be reminded
55	73	Elcome Systems Pvt Ltd, Delhi 01/53/8/59/AM12/E-5/IC	6.5.2011	Non letal arms & explosive----240 Nos	1.5	MHA may be reminded
56	74	Ghai Rubber Industries, Jalandhar 01/53/8/16/AM12/G-4/IC	8.4.2011	EVA Scrap Rolls---100 MT	41.85	MOEF/DIPP may be reminded
57	76	Sunalco alloys Pvt Ltd, Mumbai 01/53/8/9/AM12/S-4/IC	7.4.2011	Aluminium scrap grade as per ISRI Troma-1000 MT	1034	MOEF/DC, MSME may be reminded
58	77	Sunalco alloys Pvt Ltd, Mumbai 01/53/8/8/AM12/S-3/IC	7.4.2011	Aluminium scrap grade as per ISRI Tally-----500 MT	364	MOEF may be reminded
59	78	Ms.Adele E.ruppe, New Delhi 01/53/8/22/AM12/A-4/IC	15.4.2011	Rabbit (Domestic Pet)---03 Nos	Not Given	AHD&F may be reminded
60	79	Shantha Biotechnics Ltd, Hyderabad 01/53/162/57/AM12/S-6/IC	15.4.2011	Mice (Male & Female)---7500 Nos	53.26	AHD&F may be reminded
61	80	G.K. Founders Pvt Ltd, Mumbai 01/53/8/19/AM12/G-4/IC	13.4.2011	Aluminium scrap Troma-----1500 MT	1620	MOEF may be reminded.
62	83	Sunland Alloys, Mumbai 01/53/8/10/AM12/S-5/IC	7.4.2011	Aluminium scrap Troma-----1000 MT	1116	MOEF may be reminded
63	84	Cyza Agro & Stud farms Pvt Ltd, Pune 01/53/8/17/AM12/C-4/IC	11.4.2011	Broodmares----3 Nos	150	AHD&F may be reminded
64	85	MVR Chemicals & Oils, Bangalore 01/53/162/58/AM12/M-4/IC	18.4.2011	Solvents, Special solvents and other products---36000 MT	7714	C&PC may be reminded.
65	86	Lupin Ltd, Mumbai 01/53/8/23/AM12/L-1/IC	18.4.2011	Beagles (Male & Female) ---132 Nos	56.89	AHD&F may be reminded

66	87	HCL Comnet Ltd, Noida 01/53/8/20/AM12/H-1/IC	18.4.2011	Satellite communication equipments (as per ANF 2B)	20.78	MHA may be reminded
67	88	HCL Comnet System & Services Ltd., 01/53/8/21/AM12/H-2/IC	18.4.2011	Satellite Communication Equipments - 12 Sets	35.07	MHA may be reminded
68	89	Metrochem API Private Limited, Hyd 01/53/162/67/AM12/M-1/IC	19.4.2011	2,2,2, Trifluoro Ethanol--40000 Kgs	144	D/o Pharma may be reminded
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69	90	Larry Lee Mccallister, New Delhi 01/53/8/30/AM12/L-2/IC	20.4.2011	Parrot---5 Nos, Tortoise---3 Nos	Not Given	MOEF/AHD&F may be reminded
70	91	Dabur Research Foundation, New Delhi 01/53/8/33/AM12/D-1/IC	21.4.2011	MICE---2550 Nos RATS---750 Nos	81.78	AHD&F may be reminded
71	92	Ashoka PU Foam India Pvt Ltd, Bareilly 01/53/8/31/AM12/A-6/IC	21.4.2011	PU Foam Scrap----500 MT	100	MOEF/C&PC may be reminded.
72	93	Elero Motors & Controls Pvt Ltd, Delhi 01/53/8/40/AM12/E-2/IC	23.4.2011	Radio frequency remote control 867 MHz---2500 Pcs	46.96	The matter may be taken up for Inter-Ministerial Committee as per para 2.2 of minutes.
73	95	National Institue for research in reproductive health, Mumbai 01/53/162/80/AM12/N-2/IC	25.4.2011	MICE---6 Nos	0.86	AHD&F may be reminded
74	96	India meterological Department, Delhi 01/53/8/501/AM11/I-51/IC	14.02.2011	4000 Nos. GPS Radiosonde	215.1	MHA may be reminded.
75	97	Advanced centre for treatment research & education in cancer, Mumbai 01/53/162/101/AM12/A-7/IC	28.4.2011	Live Mice strain FVB/N. gc-Tg (K5-Tta) Glk Mice----2 Nos	0.14	AHD&F may be reminded
76	98	Aarti Industries Ltd, Mumbai 01/53/8/42/AM12/A-8/IC	29.4.2011	Bromo Fluoro Methane--10 Kgs	8.97	MOEF/C&PC may be reminded.
77	99	Lavanya Sponge Iron Private Ltd, New Delhi 01/53/8/41/AM12/L-3/IC	29.4.2011	Whole Drained Batteries Scrap (Rains)----1000 MT	76.84	MOEF/DIPP may be reminded
78	100	Syngene International Ltd, Bangalore 01/53/8/50/AM12/S-11/IC	3.5.2011	Adult Male & Female xenopus laevis (Frogs)--300 Nos	4.9	AHD&F may be reminded
79	101	Sri Ramachandra Educational & Health Trust, Chennai 01/53/8/52/AM12/S-12/IC	4.5.2011	Rats & Mice----7500 Nos	322	AHD&F may be reminded
80	102	Pahwa Manufacturers, Sitapur 01/53/8/53/AM12/P-6/IC	5.5.2011	Projectile wards 32 gr--20000, 23 mmVzero WADS---10000, 21mmbiorientable	3.36	MHA may be reminded

81	103	HBL Power Systems Limited, Hyderabad 01/53/8/56/AM12/H-4/IC	5.5.2011	WADS-----50000 30,000 MTs Battery Scrap lead Batter Plates Rails	20136	MOEF/DIPP may be reminded
82	104	ECO Breaing Technologies India Pvt Ltd, New Delhi 01/53/8/54/AM12/E-4/IC	7.5.2011	Explosives---630 Nos	2.25	PESO may be reminded
83	107	Pix Transmission Ltd, Mumbai 01/53/8/26/AM12/P-2/IC	20.4.2011	1. Second hand frame 2. Udi beams 3.Used chip board--3300 Nos	32.95	DIPP may be reminded
84	108	Chirag Enterprise, Jamnagar 01/53/162/71/AM12/C-5/IC	20.4.2011	Acrylic plastic scrap----- ---2000 MT	460	MOEF & C&PC may be reminded
85	109	Vikash Smelters & alloys ltd, kolkatta 01/53/162/97/AM12/V-3/IC	28.4.2011	Manganese slag----- -2,50,000 MT	12654.59	MOEF & STEEL may be reminded
86	110	PTC India Ltd, New Delhi 01/53/8/28/AM12/P-3/IC	20.4.2011	Electrical Energy from Bhutan ----- -6,00,00,00,000	112000	M/o External Affairs and POWER may be reminded,
Sl No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Decision
87	111	DGP, GOA (PANAJI) 01/53/162/49/AM12/G-6/IC	14.4.2011	COLT M4 CQB-Caliber 5.56mm NATO----50 Nos	Not Given	MHA may be reminded
88	113	Patel Engineering Ltd, Mumbai 01/53/162/75/AM12/P-4/IC	25.4.2011	Explosives-As per ANF 2B	175	PESO may be reminded
89	116	Sun Pharma Advanced Research Co Ltd, Baroda 01/53/8/32/AM12/S- 7/IC	21.4.2011	Male & Female Dogs---- -----18 Nos	36.13	AHD&F may be reminded
90	117	Sanjay Gandhi Postgraduate Institute of Medical Sciences, Lucknow 01/53/162/100/AM12/S-10/IC	28.4.2011	Male & Female Rats----- -----29 each	5.84	Comments awaited from AHD&F
91	120	Stallion India Fluoro Chemicals Pvt Ltd, Mumbai 01/53/8/58/AM12/S-15/IC	6.5.2011	Recycled Halon 2402---- -30 MT	528	MOEF & C&PC may be reminded
92	121	Schlumberger Asia Services Ltd, Mumbai 01/53/162/132/AM12/S-13/IC	4.5.2011	Explosives-As per ANF 2B	75.56	PESO may be reminded
93	122	Cadila Healthcare Ltd, Ahmedabad 01/53/8/44/A M12/C-6/IC	2.5.2011	Theophylline Anhydrous Powder 200 M-----700 KGS	9	D/o PHARMA may be reminded
94	124	Atif Animal Husbandry, Raigad 01/53/162/122/AM12/A-9/IC	3.5.2011	Live Goat & Sheep----- -21 Nos	5	AHD&F may be reminded
95	125	Poonawalla Astonish Stud Pvt Ltd, Pune 01/53/8/61/AM12/P-7/IC	9.5.2011	Stallion-----01	500	AHD&F may be reminded

96	126	Sans Craintes Stud Farm Pvt Ltd, coimbatore 01/53/8/60/AM12/S-16/IC	9.5.2011	Broodmares-12 Nos and Stallion---01 No.	300	AHD&F may be reminded
97	127	Met Trade India Ltd, Delhi 01/53/8/51/AM12/M-3/IC	4.5.2011	Aluminum scrap telly----- --3000 MT, Aluminium scrap trump-- --10000 MT	161364.4	MOEF may be reminded
98	128	Elcome Marine Services Pvt Ltd, Mumbai 01/53/8/48/AM12/E-3/IC	3.5.2011	2 KW HD digital radar complete with all accessories----01 Set	0.78	MHA may be reminded
99	129	India Meterological Department, New Delhi 01/53/8/46/AM12/I-1/IC	2.5.2011	C-Band Polarimetric Doppler weather RADAR----2 Nos	1678.32	MHA may be reminded
100	130	Prakash Ramchandra Brahmbhatt, Ahmedabad 01/53/8/49/AM12/P-5/IC	3.5.2011	HORSE----02 Nos	2.76	AHD&F may be reminded
101	131	Mercator Lines Limited, Mumbai 01/53/8/57/AM12/M-4/IC	5.5.2011	RADAR-----01	14.67	Comments awaited from MHA
102	132	Godrej & Boyce MGF Co. Ltd, Mumbai 01/53/8/45/AM12/G-7/IC	2.5.2011	AC with HCFC 22----- -90,000 Sets	9680	MOEF may be reminded
103	133	Harsh Metal Industries, Nagpur 01/53/162/145/AM12/H-5/IC	6.5.2011	Lead battery plate scrap (ISRI code---rails) --- -500 MT	225	MOEF and DIPP may be reminded
104	134	Tata Institute of fundamental research, Mumbai 01/53/162/125/AM12/T-4/IC	3.5.2011	Zebrafish(embryos) and Zebrafish (adults)-- -6540	14.22	AHD&F may be reminded
105	135	Tata institute of fundamental research, Mumbai 01/53/162/124/AM12/T-5/IC	3.5.2011	CD-1 MICE- 100 Nos	1.13	AHD&F may be reminded
Sl No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Decision
106	136	Tata institute of fundamental research, Mumbai 01/53/162/126/AM12/T-6/IC	3.5.2011	MICE---140 Nos	16.54	AHD&F may be reminded
107	138	Cipla Ltd, Mumbai 01/53/162/149/AM12/C-7/IC	6.5.2011	Bromo Fluoro Methane-- --500 Kgs	520	MOEF/C&PC may be reminded.
108	140	HLS Asia Limited, New Delhi 01/53/8/68/AM12/H-6/IC	11.5.2011	EXPLOSIVES----AS PER ANF 2B	950.7	PESO may be reminded
109	142	Tata Institute of fundamental Research, Mumbai 01/53/162/79/AM12/T-3/IC	25.4.2011	MICE---11 Pairs	4	AHD&F may be reminded
110	143	Sheela Foam P Ltd., Delhi 01/53/8/435/AM11/S-81/IC	30.12.2010	16,500 Kgs Polyurethane Trimming Foam (Scrap) and 16,500 Kgs Car Seat Polyurethane Trimming Foam (Scrap)	9.82	MOEF may be reminded
111	146	Pan India Consultants Pvt Ltd, Gurgaon 01/53/8/465/AM11/P-32/IC	18.1.2011	One No. Mobile Mapper 100	not given	The matter may be taken up for Inter-Ministerial Committee as per para 2.2 of

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3.3 Following one application was rejected.

Sl. No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Decision
1	82	Ricoh India Ltd, Mumbai 01/53/8/7/AM12/R-1/IC	6.4.2011	Second hand multi function device machines	593	DIPP has not supported the proposal vide letter dt.10.5.2011

3.4 Following 03 applications to be examined on file.

Case No.	Sl.No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Decision
1	4	Puneet Bhalla, Dehradun 01/53/162/297/AM11/P-9/IC	06.04.2010	One Revolver	0.37	Matter has been referred to D/o Revenue, as informed by MHA. Comments awaited.
2	94	Saya Marketing Co, Delhi 01/53/8/35/AM12/S-9/IC	25.4.2011	Air Pellets---200000 Pcs (400 Tins)	1.37	Comments awaited from MHA
3	114	Renewable Energy systems Ltd, Hyderabad 01/53/8/13/AM12/R-3/IC	8.4.2011	Zirconium Metal powder (Type ZM-Aqueous)--100 KGS	17.43	Comments awaited from DIPP

3.5 Following 05 applications were granted ex-post-facto approval.

Sl. No.	case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Decision
1	34	Abis Hatchery Pvt Ltd, Rajnandgaon, MP 01/53/162/1335/AM11/A-66/IC	17.02.2011	Frozen Bull Semen--21000 Doses	257.54	Committee accorded ex-post-facto approval. Approved on fie on the recommendation of D/o AHD&F.
2	35	Jindal Polo & Equestrian Foundation, New Delhi 01/53/8/512/AM11/J-20/IC	17.02.2011	Polo Ponies- -24 Nos	63.29	Committee accorded ex-post-facto approval. Approved on fie on the recommendation of D/o AHD&F.
Sl No.	Case No.	Name of the Firm/File No.	Date of receipt of appl. DD-MM-YYYY	Item of import and quantity applied.	CIF Value in Rs.Lakh	Decision
3.	49	Advinus Therapeutics Limited, Bangalore 01/53/8/567/AM11/A-69/IC	21.03.2011	Rats---5010Nos Mice--5016Nos	379	Committee accorded ex-post-facto approval. Approved on fie on the recommendation of D/o AHD&F
4	105	Advinus Therapeutics Limited, Bangalore 01/53/8/461/AM11/A-55/IC	20.1.2011	434 Nos. Laboratory Animals (Beagle Dogs)	234.62	Committee accorded ex-post-facto approval. Approved on fie on the recommendation of D/o AHD&F.

5	106	Jubilant Biosys Ltd, Noida 01/53/8/529/AM11/J-21/IC	24.02.2011	Rats (Male & Female)--15000 Mice (Male & Female)--15000	548.68	Committee accorded ex- post-facto approval. Approved on file on the recommendation of D/o AHD&F.
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Following decisions were also taken:

4.1

If administrative Ministry/ Department seek information directly from the applicant firm, a copy of the letter will be invariably endorsed to DGFT.

4.2

All cases where concerned Departments have given NOC may be got approved on file and put up ex-post-facto to EFC.
